

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 06/Chd/Pb/2017
with
CA No. 80/2017 and 81/2017
and
CAVEAT NO. 01/2017**

Kotak Mahindra Bank Ltd.

...Petitioner

Versus.

M/s Oswal Spinning & Weaving Mills Ltd. & Ors.

...Respondents

Present: Ms. Divya Sharma, Advocate for Mr. Manish Jain Advocate
for petitioner.
Mr. Vaibhav Sahni, Advocate for respondents.

Learned counsel for the petitioner submits that reply to both the
C.As. No. 80/2017 and 81/2017 shall be filed in the Registry during the course
of the day. Copies, however, have been supplied to the counsel opposite. Let
the needful be done during the course of the day.

List the matter for arguments on 29.08.2017.

-sd-

(Justice R.P.Nagrath)
Member (Judicial)

✓ August 14, 2017
saini